

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

10

OA 709/2001

New Delhi, this the 18th day of October, 2001

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

M.L.Gupta
Senior Accounts Officer
O/O General Manager Telecom, Faridabad
R/o House No.728-C/2, Patel Nagar
Gurgaon (Haryana).

...Applicant

(By Advocate Shri S.N.Anand)

V E R S U S

1. The Secretary
Ministry of Communications
(Dept. of Telecom)
Sanchar Bhawan, Ashoka Road
New Delhi - 110 001.
2. The Chief General Manager, Telecom
Department of Telecom
Now known as Bharat Sanchar Nigam Ltd.
Haryana Circle
Ambala.
3. The General Manager, Telecom
Department of Telecom
Now known as Bharat Sanchar Nigam Ltd.
Faridabad (Haryana)

...Respondents

(By Advocate Shri Rajiv,
proxy counsel for Shri M.M.Sudan)

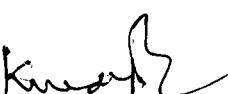
O R D E R (ORAL)

By Hon'ble Shri Kuldip Singh,

Learned counsel for the applicant states that the applicant is not interested in pursuing this case further. Therefore, he seeks permission to withdraw this case. Permission granted.

2. OA is, therefore, dismissed as withdrawn.

(Govindan S.Tampi)
Member (A)


(Kuldip Singh)
Member (J)

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